

ITEM NO.802
(MM)

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 255656/2025 in Criminal Appeal No. 3347/2025

VIJAY PRAKASH SHARMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA NO. 255656/2025 (APPLICATION FOR BAIL) IN CRL(A) NO.
3347/2025 IS LISTED UNDER THIS ITEM.]

Date : 07-11-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Manoj K. Mishra, AOR
Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON being mentioned, the Court made the following
O R D E R

Let the matter be listed on the tentative
date shown i.e. 17.11.2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)